



2026:AHC:6659

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 58 of 2026

Satyawati Devi

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Pankaj Kumar Rai, Pradeep Kumar Gautam
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Sri Abhishek Rai, learned counsel for the writ petitioner seeks to withdraw the present writ petition to approach the Court having territorial jurisdiction over the matter as needful is to be done by Additional Chief Officer, District Panchayat, Sultanpur and Barabanki.
2. Learned Standing Counsel has no objection to the same.
3. The present petition is dismissed as withdrawn with liberty as aforesaid.

(Vikas Budhwar,J.)

January 9, 2026

Rajesh